

MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDA

Income-Tax

New Delhi, the 2nd March, 1978

2206
G.S.R. - In the notification of the Ministry of Finance, Department of Revenue No. GSR.8(E), dated the 4th January, 1978, published at pages 19 and 20 of The Gazette of India, Extraordinary, Part II - Section 3 - Sub-section (1), dated the 4th January, 1978 -

(1) At page 19 -

- (i) At the end of the first paragraph of the notification for the sign "." read ";".
- (ii) in the second paragraph of the notification, for the words "has force" read "the force";
- (iii) in the heading of the Annexure, for the words

"AGREEMENT
BETWEEN
THE GOVERNMENT OF THE REPUBLIC OF INDIA

FOR

The Avoidance of Double Taxation of Income of
Enterprises Operating Aircraft"

read

"AGREEMENT
BETWEEN
THE GOVERNMENT OF THE REPUBLIC OF INDIA

AND

THE PROVISIONAL MILITARY GOVERNMENT OF SOCIALIST
ETHIOPIA

FOR

THE AVOIDANCE OF DOUBLE TAXATION OF INCOME
OF ENTERPRISES OPERATING AIRCRAFT"